

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	<b>New IA (Liq)Progress Report/10/2024 in CP(IB) No.102/7/HDB/2019</b>
NAME OF THE COMPANY	<b>Sarda Agro Oils Ltd</b>
NAME OF THE PETITIONER(S)	<b>Allahabad Bank</b>
NAME OF THE RESPONDENT(S)	<b>Sarda Agro Oils Ltd</b>
UNDER SECTION	<b>7 of IBC</b>

**ORDER**

**IA (Liq)/10/2024**

**Present:** Mrs. Mummaneni Vazra Laxmi, Resolution Professional.

This is an application filed by the Liquidator to take on record the Progress Report. The progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**